

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) The information is as under:—

Year	Capacity MMT	Actual MMT	% Cap. Utilisation
1995-96	24.400	25.636	105.1
1996-97	24.400	25.136	103.0
1997-98	25.400	27.504	108.3

(b) Refinery-wise MOU crude throughput target of IOC set for 1997-98 was as under

(Figures in thousand tonnes)

Refinery	MOU Crude t'put target 1997-98
Guwahati	900
Barauni	1950
Gujarat	9800
Haldia	4100
Mathura	8000
Dighoi	550
Panipat	100
IOC Total	25400

(c) Overall capacity utilisation for IOCL was higher than 100% during last three years.

#### **Terrorist Activities of ULFA**

3718. SHRI U.V. KRISHNAMRAJU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the terrorist activities of ULFA are increasing in Assam;

(b) if so, whether ICO high speed diesel pipeline at Lakhpathar in Uppar Assam has been blown up recently by ULFA on the observation of protest day;

(c) if so, the details thereof;

(d) whether security-men of Central Industrial Security Force were also ambushed near Doba tea estate in Sibsagar district recently;

(e) if so, the steps taken to combat terrorist and insurgent activities in Assam;

(f) whether any blueprint of action plan has been prepared for execution; and

(g) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) The violence by ULFA in Assam has been by and large at the same level as the previous year.

(b) and (c) Yes, Sir. ULFA blew up an oil pipeline in Lakhpathar area of Dibrugarh District on Nov. 26, 1998 damaging the pipeline used for bringing processed oil from Digboi Refinery to Tinsukia storage centre.

(d) Yes, Sir.

(e) to (g) The activities of ULFA and other militant organisations are closely monitored. Steps taken/initiated to combat terrorist and insurgent activities in Assam include, *inter-alia*, deployment of Army and Central Para-Military Forces; most seriously affected areas being notified as "disturbed area"; secessionists/extremist/militant groups being banned, and strengthening and upgradation of the intelligence machinery. Assistance has also been provided for modernisation of State Police in the region.

#### **Expert Group on Consumer Protection Act, 1986**

3719. SHRI R.S. GAVAI:  
PROF. AJIT KUMAR MEHTA:  
SHRI RAJBANSHI MAHTO:

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 5980 on July 28, 1998 regarding recommendation of Expert Group on Consumer Protection Act, 1986:

(a) whether the Government have since examined the recommendations of the Expert-Group to revise the Consumers Protection Act, 1986;

(b) if so, the details thereof and the action taken thereon; and

(c) the time by which these recommendations are likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYAPAL SINGH YADAV): (a) to (c) After considering the recommendations of the Expert Group, a draft note was prepared and sent to Ministries/Departments concerned inviting their comments. The note is now under finalisation. The amendments will be carried out on being passed in the Parliament.

#### **Hindi Film referred to Home Ministry**

3720. SHRI ULHAS VASUDEO PATIL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Board of Film Certification (CBFC) has referred a Hindi feature film to his Ministry on the grounds that it deals with a sensitive subject;

(b) if so the details thereof;

(c) whether the Government have constituted a three members committee to see the film;

(d) if so, the findings of the said committee; and

(e) the reaction of the Government thereto?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (c) Yes, Sir.

(d) and (e) The Ministry has no objection to the main story line of the film. However, some minor changes have been suggested to the Central Board of Film Certification and the Board will take further decision in that regard.

#### **Contraceptive Injection**

3721. SHRI MAGANTI BABU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have stopped the project to develop Kising, a reversible male contraceptive injection to be used once-in-a-life time;

(b) if so, the reasons therefor;

(c) whether the committee of Experts had opposed the move and recommended stopping of sale of male contraceptives; and

(d) if so, the loss suffered in the regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) No Sir. Phase II Clinical trial of the project has already been completed. Permission has been granted by the Drugs Controller General (India) for restricted Phase-III clinical trial.

(b) to (d) Does not arise.

#### **Pending Bills of Mysore Palace**

3722. SHRI A. VENKATESH NAIK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government of Karnataka has sent Mysore Palace (Acquisition and Transfer) Bill to the Union Government for the assent of Hon'ble President;

(b) if so, whether the Bill has been assented by the President;

(c) if not, the reasons therefor; and

(d) the time by the which the Bill is likely to be cleared?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) and (b) Yes, Sir.

(c) and (d) Do not arise.

*[Translation]*

#### **Pharmaceutical Companies**

3723. SHRI AJIT JOGI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the details of the Government owned pharmaceutical companies functioning in the country and the investment made therein, companywise;

(b) the names of drugs being manufactured in each of these companies and the contribution of these companies in the pharmaceutical sector;

(c) the total production of bulk drugs and formulations made during the last three years;